

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 26.11.2019 (TUESDAY)**

**COURT III**

**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1107 of 2019	Gourav Kishor Shinde. Vs. Uday Yashwant Nayak & Ors.	Bina Gupta	

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1356 of 2019	Rahul Goel Vs. Avneet Goyal & Ors.	Yogesh Aggarwal	
<b>3.</b>	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	
<b>4.</b>	Comp. App. (AT) (Ins) No. 1358 of 2019	Alpha Corp Development Pvt. Ltd. Vs. Om Drishian International Ltd & Consortium (B.R Kohli Construction Pvt Ltd) & Anr.	Sandeep Bhuraria	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1360 of 2019	Embee Software Pvt Ltd. Vs. IDS Next Business Solutions Pvt Ltd.	Lzafeer Ahmad B.F.	
<b>6.</b>	Competition. App. (AT) No. 106 of 2019	Aradhana Bhartia Vs. Competition Commission of India	Amol Sinha	

**For Admission (After Notice)**

<b>7.</b>	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
<b>8.</b>	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
<b>9.</b>	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
<b>10.</b>	Comp. App. (AT) (Ins) No. 770 of 2019	Tarun International Ltd. Vs. Vikram Bajaj & Ors.	Rajeev Sharma	Abhishek Anand-R1 Shivam Goel-R4

<b>11.</b>	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
<b>12.</b>	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal
<b>13.</b>	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt Ltd.	Saad Sher Vani	Kamaldeep

**Note: - The Court will rise at 01: 00 PM.**

**02: 00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	Rahul Gupta

**For Orders**

2.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. <b>With</b>	Sameer Parekh	Yogesh Jagia-R1-10
3.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel-R1,R32,R33 & R34 Sidhartha Barua-R5,R6

**For Hearing**

4.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors <b>With</b>	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
5.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana
6.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
7.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
8.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. <b>With</b>	B. Rangunath	A. Ajith Kumar (R1-R3)
9.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
10.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh

<b>11.</b>	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhiyan
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**By Order**  
**-sd/-**

**Registrar (I/C)**